

ness Advisory Committee presented to the House on the 22nd January, 1976."

MR. SPEAKER: The question is:

"That this House do agree with the Fifty-eighth Report of the Business Advisory Committee presented to the House on the 22nd January, 1976."

*The motion was adopted.*

#### SUPPLEMENTARY DEMANDS FOR GRANTS (NAGALAND), 1975-76

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to present a statement showing Supplementary Demands for Grants in respect of Nagaland for the year 1975-76.

#### SUPPLEMENTARY DEMANDS FOR GRANTS (PONDICHERRY), 1975-76

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to present a statement showing Supplementary Demands for Grants in respect of the Union Territory of Pondicherry for the year 1975-76.

12.05 hrs.

#### PRESS COUNCIL (REPEAL) BILL\*

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): I beg to move for leave to introduce a Bill to repeal the Press

Council Act, 1965, and to provide for certain matters incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Press Council Act, 1965, and to provide for certain matters incidental thereto."

*The motion was adopted.*

SHRI VIDYA CHARAN SHUKLA:  
Sir, I introduce the Bill.

#### STATEMENT RE. PRESS COUNCIL (REPEAL) ORDINANCE

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Press Council (Repeal) Ordinance, 1975.

12.06 hrs.

#### INDIAN RAILWAYS (AMENDMENT) BILL

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI):  
Sir, I beg to move:

"That the Bill further to amend the Indian Railways Act, 1890, as passed by Rajya Sabha, be taken into consideration,"

The Bill seeks to replace the Indian Railways (Amendment) Ordinance, 1975, which was promulgated by the President on the 25th September, 1975.

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 23-1-76.